

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 26.03.2025

NOTICE

Please take notice that the following matters listed in the Court - IV on 14.02.2025, 17.03.2025, 18.03.2025, 19.03.2025, 24.03.2025, 25.03.2025 & 26.03.2025 respectively, were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of	Next Date of
			Hearing	Hearing
1.	Comp. App. (AT)	Committee of Creditors of Shree	14.02.2025	14.04.2025
	(Ins) No. 1496 of	Maheshwar Hydel Power Corporation		
	2023 & I.A. No.	Ltd. & Ors.		
	5366, 5367 of	Vs.		
	2023	Entegra Ltd. & Anr.		
	Part Heard			
	Comm. Ann. (AT)	Cariana Alami	17.02.2025	14.04.2025
2.	Comp. App. (AT) (Ins) No. 1249 of	Sanjeev Abrol Vs.	17.03.2025	14.04.2025
	2019 & I.A. No.	Rahul Singh & Ors.		
	2019 & 1.A. No. 4847 of 2022 &	Kanui Singii & Ois.		
	1340 of 2023			
	1340 01 2023			
	Part Heard			
		With		
3.	Comp. App. (AT)	Active Valley Square Welfare	17.03.2025	14.04.2025
	(Ins) No. 210 of	Association (Through Its Secretary)		
	2022 & I.A. No.	Vs.		
	3240, 3179 of	Manish Kumar Gupta		
	2022 & I.A. No.	(Interim Resolution Professional of AVP		
	142, 144, 145,	Buildtech Pvt. Ltd.) & Ors.		
	313, 506, 4850 of			
	2023, 6927 of			
	2024			
	Part Heard			
		With		

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4.	Contempt Case (AT) No. 03 of	Active Valley Square Welfare Association (Through Its Secretary)	17.03.2025	14.04.2025
	2024 in Comp.	Vs.		
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	App. (AT) (Ins) No. 210 of 2022	Sanjeev Abrol		
	No. 210 01 2022			
	C (ATT)		17.02.2027	1 < 0.4.202
5.	Comp. App. (AT)	Ashok Gupta	17.03.2025	16.04.2025
	(Ins) No. 1243 of 2022 & I.A. No.	Suspended Director of Ajnara India Ltd. Vs.		
	3978, 4502, 4893	Manish Kumar Gupta & Anr.		
	of 2022 & 1330,	(Authorized Representative for Class of		
	1895, 2562, 3386,	Creditors)		
	3729, 4557, 4758,	Creditors)		
	5219, 6111 of			
	2023, 1115, 1414,			
	2648, 2649, 3525,			
	4058, 4261, 4279,			
	4314, 4819, 5162,			
	5247, 5330, 5333,			
	6720, 6721 of			
	2024 & 913, 914,			
	1245, 1246, 1721			
	of 2025			
	Part Heard			
6.	Comp. App. (AT)	Suraksha Realty Ltd.	18.03.2025	17.04.2025
	(Ins) No. 1041 of	Vs.		
	2024 & I.A. No.	Amit Gupta		
	3782, 3783, 3784	Resolution Professional of Mahavir		
	of 2024	Roads and Infrastructure Pvt. Ltd. &		
		Anr.		
	Part Heard			
7.	Competition App.	Oravel Stays Ltd.	19.03.2025	30.04.2025
	(AT) No. 55 of	Vs.		
	2022 & I.A. No.	Competition Commission of India &		
	4360 of 2022	Ors.		
	Part Heard			
8.	Competition App.	Make My Trip (India) Pvt. Ltd. & Anr.	19.03.2025	30.04.2025
J.	(AT) No. 57 of	Vs.	17.03.2023	JU:UT:2U2J
	2022 & I.A. No.	Competition Commission of India &		
	1964, 1927, 2218,	Ors.		
	of 2023			
	Part Heard			
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			we	bsite: <u>www.nclat.nic.in</u>
9.	Comp. App. (AT) (Ins) No. 1107 of 2023 & I.A. No. 3820, 3832, 3833 of 2023 (With Defects)	New Okhla Industrial Development Authority Vs. Anand Sonbhadra & Ors.	19.03.2025	21.04.2025
10.	Part Heard Comp. App. (AT) (Ins) No. 644 of 2020 Part Heard	NRC Employees Union Vs. Vikas Prakash Gupta Resolution Professional & Ors.	24.03.2025	05.05.2025
11.	Comp. App. (AT) (Ins) No. 662 of 2020 & I.A No. 1142 of 2021 & 3047 of 2023 Part Heard	With All India Industrial and General Workers Union & Anr. Vs. Vikas Gupta, Resolution Professional & Anr.	24.03.2025	05.05.2025
12.	Comp. App. (AT) (Ins) No. 48 of 2021 Part Heard	With Shivkailash Babadin Shukla Vs. Vikas Prakash Gupta Resolution Professional & Ors.	24.03.2025	05.05.2025
13.	Comp. App. (AT) (Ins) No. 847 of 2021 Part Heard	With Regional Provident Fund Commissioner, Thane Vs. NRC Ltd. & Ors.	24.03.2025	05.05.2025
14.	Comp. App. (AT) (Ins) No. 667 of 2021 & I.A. No. 1916 & 1751 of 2021	With Balkrishna S. Pawar & Ors. Vs. Vikas Prakash Gupta Resolution Professional of Corporate Debtor & Ors.	24.03.2025	05.05.2025
	Part Heard	With		

				Website: <u>www.nclat.nic.in</u>
15.	Comp. App. (AT) (Ins) No. 704 of 2021 & I.A. No. 1868 of 2021 Part Heard	The N.R.C Employees' Co-Operative Credit Society Ltd. (Through Its Secretary Sh. Ganesh Hendrya Konkar) Vs. Vikas Prakash Gupta Resolution Professional, NRC Ltd. & Ors.	24.03.2025	05.05.2025
16.	I.A. No. 5191 of 2024 in Comp. App. (AT) (Ins) No. 137 of 2021	Royal India Corporation Ltd. Vs. Nandkishor Vishnupant Deshpande, Resolution Professional & Ors.	24.03.2025	24.04.2025
17.	Comp. App. (AT) (Ins) No. 510 of 2021 Part Heard	Worldwide Online Services Pvt. Ltd. Vs. Nandkishor Vishnupant Deshpande (Resolution Professional for Royal Refinery Pvt. Ltd.)	24.03.2025	24.04.2025
18.	Comp. App. (AT) (Ins) No. 549 of 2021 Part Heard	Shalibadhra Exports Pvt. Ltd. Vs. Nandkishor Vishnupant Deshpande Resolution Professional for Royal Refinery Pvt. Ltd. & Ors.	24.03.2025	24.04.2025
19.	Comp. App. (AT) (Ins) No. 1284 of 2022 & I.A. No. 4668 of 2024 Part Heard	Mohit Arora Vs. PNB Housing Finance Limited & Anr.	24.03.2025	24.04.2025
20.	Comp. App. (AT) (Ins) No. 859 of 2024 Part Heard	Niraj Rathore & Anr. Vs. Ankit Goel & Ors. With	24.03.2025	17.04.2025

21. Comp. App. (AT) (AT) (Ins) No. 788 of 2024 Nakit Goel & Ors.					Website: www.nclat.nic.in
2024	21.	Comp. App. (AT)	Niraj Rathore & Anr.	24.03.2025	17.04.2025
Part Heard		(Ins) No. 708 of	Vs.		
22. Comp. App. (AT) (Ins) No. 1662 of 2023 & 1.A. No. S816, 5991, 5993 of 2023 (With Defects) Part Heard 23. Comp. App. (AT) (Ins) No. 224 of 2023 & 1.A. No. 804, 805, 806, 1592, 1593 of 2023 & 6919 of 2024 Part Heard 24. Comp. App. (AT) (Ins) No. 963-965 of 2024 & LA. No. 6406, 6407, 6408, 6628 of 2024 & LL No. 6406, 6407, 6408, 6628 of 2024 Part Heard 25. Comp. App. (AT) (Ins) No. 963-965 of 2024 & LA. No. 6406, 6407, 6408, 6628 of 2024 & LL No. 6406, 6407, 6408, 6628 of 2024 Part Heard 26. Comp. App. (AT) (Ins) No. 969 & 970 of 2024 & No. 840 of 2024 & LA. No. 3519, 3521, 3523, 7144, 7149, 7150 of 2024 Part Heard 26. Comp. App. (AT) (Ins) No. 1175 of 2024 Part Heard With 26. Comp. App. (AT) (Ins) No. 1175 of 2024 Part Heard With 26. Comp. App. (AT) (Ins) No. 1175 of 2024 Part Heard With Committee of Creditors of Earthcon (Ins) No. 1175 of 2024 Part Heard With Committee of Creditors of Earthcon (Ins) No. 1175 of 2024 Part Heard With Committee of Creditors of Earthcon (Ins) No. 1175 of 2024 Part Heard With Comp. App. (AT) (Ins) No. 1175 of 2024 Nisus Finance & Investment Infratech Pvt. Ltd. & Ors. Nisus Finance & Investment Infratech Pvt. Ltd. & Ors. Nisus Finance & Investment Infratech Pvt. Ltd. & Ors. Nisus Finance & Investment Infratech Pvt. Ltd. & Ors. Nisus Finance & Investment Infratech Pvt. Ltd. & Ors. Nisus Finance & Investment Infratech Pvt. Ltd. & Ors. Nisus Finance & Investment Infratech Pvt. Ltd. & Ors. Nisus Finance & Investment Infratech Pvt. Ltd. & Ors. Nisus Finance & Investment Infratech Pvt. Ltd. & Ors.		2024	Ankit Goel & Ors.		
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2023 & L.A. No. S816, 5991, 5993 of 2023	22.		Rahul Jain	25.03.2025	22.04.2025
S816, 5991, 5993 Resolution Professional of Dream Procon Pvt. Ltd.		(Ins) No. 1662 of	Vs.		
Of 2023 Procon Pvt. Ltd.		2023 & I.A. No.	Nilesh Sharma		
Comp. App. (AT)		5816, 5991, 5993	Resolution Professional of Dream		
Comp. App. (AT)		of 2023	Procon Pvt. Ltd.		
Part Heard Comp. App. (AT) Ghanashyam Misra & Sons Pvt. Ltd. & 26.03.2025 21.04.2025					
Part Heard Comp. App. (AT) Ghanashyam Misra & Sons Pvt. Ltd. & 26.03.2025 21.04.2025		(With Defects)			
23. Comp. App. (AT)					
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2023 & I.A. No. 804, 805, 806, 1592, 1593 of 2024	23.		I	26.03.2025	21.04.2025
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1592, 1593 of 2023 & 6919 of 2024 Part Heard					
2023 & 6919 of 2024 Part Heard		804, 805, 806,	Edelweiss Asset Reconstruction		
24. Comp. App. (AT) Gaurav Katiyar, RP of Earthcon Universal Infratech Pvt. Ltd. Vs. Nisus Finance & Investment Managers LLP & Ors.		1592, 1593 of	Company Ltd.		
Part Heard Gaurav Katiyar, Closs of 2024 & I.A. No. 6406, 6407, 6408, 6628 of 2024 L.P. & Ors.		2023 & 6919 of			
Part Heard Gaurav Katiyar, Closs of 2024 & I.A. No. 6406, 6407, 6408, 6628 of 2024 L.P. & Ors.		2024			
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(Ins) No. 963-965 of 2024 & I.A. No. 6406, 6407, 6408, 6628 of 2024					
(Ins) No. 963-965 of 2024 & I.A. No. 6406, 6407, 6408, 6628 of 2024	2.4	Comp. App. (AT)	Gauray Katiyar	26.03.2025	21.04.2025
of 2024 & I.A. No. 6406, 6407, 6408, 6628 of 2024 Part Heard With Consortium of DS Infraheights Pvt. Ltd. (Ins) No. 969 & 970 of 2024 & I.A. No. 3519, 3521, 3523, 7147, 7148, 7149, 7150 of 2024 Part Heard With Comp. App. (AT) (Ins) No. 1175 of 2024 & I.A. No. 7152 of 2024 Part Heard Ltd. Vs. Nisus Finance & Investment Managers LLP & Ors. 26. Comp. App. (AT) (Ins) No. 1175 of 2024 & I.A. No. 7152 of 2024 Part Heard Ltd. Vs. Nisus Finance & Investment Infratech Pvt. Ltd. & Ors.	2-7-		1	20.00.2020	21.0 1.2025
No. 6406, 6407, 6408, 6628 of 2024					
Comp. App. (AT)					
2024 LLP & Ors.					
Part Heard With Consortium of DS Infraheights Pvt. Ltd. 26.03.2025 21.04.2025			1		
With		2024	LLP & Ors.		
With					
25. Comp. App. (AT) (Ins) No. 969 & 970 of 2024 & Vs. I.A. No. 3519, 3521, 3523, 7147, 7148, 7149, 7150 of 2024 Part Heard 26. Comp. App. (AT) (Ins) No. 1175 of 2024 & I.A. No. 7152 of 2024 Part Heard Consortium of DS Infraheights Pvt. Ltd. & Anand Buildtech Pvt. Ltd. & Vs. Nisus Finance & Investment Infratech Pvt. Ltd. & Ors. 26. Comp. App. (AT) (Ins) No. 1175 of 2024 & I.A. No. 7152 of 2024 Part Heard Consortium of DS Infraheights Pvt. Ltd. & Anand Buildtech Pvt. Ltd. Vs. Nisus Finance & Investment Infratech Pvt. Ltd. & Ors. 26. Oso. 3.2025 21.04.2025 21.04.2025		Part Heard			
(Ins) No. 969 & 970 of 2024 & Vs. I.A. No. 3519, 3521, 3523, 7147, 7148, 7149, 7150 of 2024 Part Heard With 26. Comp. App. (AT) (Ins) No. 1175 of 2024 & I.A. No. 7152 of 2024 Part Heard Part Heard Wish Committee of Creditors of Earthcon Universal Infratech Pvt. Ltd. Vs. Nisus Finance & Investment Infratech Pvt. Ltd.			With		
(Ins) No. 969 & 970 of 2024 & Vs. I.A. No. 3519, 3521, 3523, 7147, 7148, 7149, 7150 of 2024 Part Heard With 26. Comp. App. (AT) (Ins) No. 1175 of 2024 & I.A. No. 7152 of 2024 Part Heard Part Heard Wish Committee of Creditors of Earthcon Universal Infratech Pvt. Ltd. Vs. Nisus Finance & Investment Infratech Pvt. Ltd.	25.	Comp. App. (AT)	Consortium of DS Infraheights Pvt. Ltd.	26.03.2025	21.04.2025
970 of 2024 & I.A. No. 3519, 3521, 3523, 7147, 7148, 7149, 7150 of 2024 Part Heard 26. Comp. App. (AT) (Ins) No. 1175 of 2024 & I.A. No. 7152 of 2024 Part Heard Vs. Nisus Finance & Investment Infratech Pvt. Ltd. With Committee of Creditors of Earthcon Universal Infratech Pvt. Ltd. Vs. Nisus Finance & Investment Infratech Pvt. Ltd. Vs. N			& Anand Buildtech Pvt. Ltd.		
I.A. No. 3519, 3521, 3523, 7147, 7148, 7149, 7150 of 2024 Part Heard With 26. Comp. App. (AT) (Ins) No. 1175 of 2024 & I.A. No. 7152 of 2024 Part Heard Visus Finance & Investment Infratech Pvt. Ltd. & Ors. Part Heard Nisus Finance & Investment Infratech Pvt. Ltd. Vs. Nisus Finance & Investment Infratech Pvt. Ltd. Vs. Nisus Finance & Investment Infratech Pvt. Ltd. Pvt. Ltd. & Ors.			Vs.		
3521, 3523, 7147, 7148, 7149, 7150 of 2024 Part Heard With Comp. App. (AT) (Ins) No. 1175 of 2024 & I.A. No. 7152 of 2024 Part Heard Part Heard Pvt. Ltd. & Ors. Part Heard Pvt. Ltd. & Ors. 26.03.2025 21.04.2025 21.04.2025 Provided the provided Heard Pvt. Ltd. Vs. Nisus Finance & Investment Infratech Pvt. Ltd. & Ors.					
7148, 7149, 7150 of 2024 Part Heard With 26. Comp. App. (AT) (Ins) No. 1175 of 2024 & I.A. No. 7152 of 2024 Part Heard With Committee of Creditors of Earthcon Universal Infratech Pvt. Ltd. Vs. Nisus Finance & Investment Infratech Pvt. Ltd. & Ors. Part Heard Vith Committee of Creditors of Earthcon Universal Infratech Pvt. Ltd. Vs. Nisus Finance & Investment Infratech Pvt. Ltd. & Ors.					
of 2024 Part Heard With 26. Comp. App. (AT) (Ins) No. 1175 of 2024 & I.A. No. 7152 of 2024 Nisus Finance & Investment Infratech Pvt. Ltd. & Ors. Part Heard With 26.03.2025 21.04.2025 21.04.2025			2		
Part Heard With 26. Comp. App. (AT) Committee of Creditors of Earthcon (Ins) No. 1175 of Universal Infratech Pvt. Ltd. 2024 & I.A. No. 7152 of 2024 Nisus Finance & Investment Infratech Pvt. Ltd. & Ors. Part Heard With 26.03.2025 21.04.2025					
With 26. Comp. App. (AT) Committee of Creditors of Earthcon (Ins) No. 1175 of Universal Infratech Pvt. Ltd. 2024 & I.A. No. 7152 of 2024 Nisus Finance & Investment Infratech Pvt. Ltd. & Ors. Part Heard 26.03.2025 21.04.2025					
26. Comp. App. (AT) (Ins) No. 1175 of (Ins) No. 1175 of 2024 & I.A. No. 7152 of 2024 Nisus Finance & Investment Infratech Pvt. Ltd. & Ors. Part Heard Committee of Creditors of Earthcon Universal Infratech Pvt. Ltd. Vs. Nisus Finance & Investment Infratech Pvt. Ltd. & Ors.		Part Heard	*****		
(Ins) No. 1175 of 2024 & I.A. No. Vs. Vs. Nisus Finance & Investment Infratech Pvt. Ltd. Pvt. Ltd. & Ors.					
2024 & I.A. No. 7152 of 2024 Part Heard Vs. Nisus Finance & Investment Infratech Pvt. Ltd. & Ors.	26.			26.03.2025	21.04.2025
7152 of 2024 Nisus Finance & Investment Infratech Pvt. Ltd. & Ors. Part Heard			Universal Infratech Pvt. Ltd.		
Part Heard Pvt. Ltd. & Ors.		2024 & I.A. No.	Vs.		
Part Heard		7152 of 2024	Nisus Finance & Investment Infratech		
			Pvt. Ltd. & Ors.		
		Part Heard			
With					
			With		

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27.	Comp. App. (AT)	Committee of Creditors of Earthcon	26.03.2025	21.04.2025
	(Ins) No. 1176 of	Universal Infratech Pvt. Ltd.		
	2024 & I.A. No.	Vs.		
	7153 of 2024	Nisus Finance & Investment Infratech		
		Pvt. Ltd. & Ors.		
	Part Heard			
		With		
28.	Comp. App. (AT)	Committee of Creditors of Earthcon	26.03.2025	21.04.2025
	(Ins) No. 1174 of	Universal Infratech Pvt. Ltd.		
	2024 & I.A. No.	Vs.		
	4192, 4193, 4701,	Nisus Finance & Investment Infratech		
	5504, 7151 of	Pvt. Ltd. & Ors.		
	2024			
	Part Heard			

By order of Hon'ble Chairperson -Sd/-Registrar